

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 511 of 2020

IN THE MATTER OF:

R.K. Associates & Hoteliers Pvt. Ltd.
Through its Director Shri Sharan Bihari Agrawal **...Appellant**

Versus

BW Businessworld Media Pvt. Ltd.
Through its Managing Director **...Respondent**

Present:

For Appellant: Mr. Gagan Gupta, Advocate.

**For Respondent: Ms. Petal Chandhok, Ms. Rupali Gupta and
Mr. Sudhanshu Pandey, Advocates.**

ORDER
(Through Virtual Mode)

18.11.2020: Pleadings are complete. Short written submission have also been filed. Let the matter be listed for hearing on **11th January, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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